

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7102  
ANSWERED ON:12.05.2005  
ECONOMIC DEVELOPMENT OF SOCIALLY BACKWARD CLASSES  
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**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has reviewed the action plan and target for economic development of people belonging to the socially backward classes during the Tenth Plan;
- (b) if so, the details thereof;
- (c) the details of concerted efforts and programmes on developmental policies to protect the socially backward classes, minorities and other backward classes from exploitation and discrimination;
- (d) the details of funds provided to generate more employment opportunities during the year 2004-05, State-wise;
- (e) whether the funds allocated under the schemes has been fully utilized; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a), (b) & (c) The programmes are constantly reviewed by the Ministry from time to time to ensure that the benefits reach the target group. The following schemes for the welfare of backward classes and minorities are being implemented by the Government:-

- (i) Pre-matric Scholarships for OBC Students
- (ii) Post-matric Scholarships for OBC Students
- (iii) Hostels for OBC Boys & Girls;
- (iv) Assistance to Voluntary Organisations working for the welfare of OBCs;
- (v) Pre-examination Coaching for SCs, OBCs and Minorities;
- (vi) Educational scheme of Central Wakf Council (CWC);
- (vii) Loan Schemes of National Backward Classes Finance and Development Corporation (NBCFDC)
- (viii) Loan schemes of National Minorities Development and Finance Corporation (NMDFC) ;

(d) The details regarding funds released by NBCFDC and NMDFC during 2004-05 to generate employment opportunities for backward classes and minorities, respectively, are annexed.

(e) & (f) Utilisation certificates for the amount released during a financial year are submitted by the State Governments/UT Administrations/other implementing agencies in the succeeding year and utilization certificates for the amount released during 2004-05 have not yet been received.

ANNEXURE

THE DETAILS REGARDING FUNDS RELEASED BY NBCFDC AND NMDFC DURING 2004-05 TO GENERATE EMPLOYMENT OPPORTUNITIES FOR BACKWARD CLASSES AND MINORITIES

S.N. Name of the State Funds provided during the year 2004-05 (Rs. in lakhs)

States	NBCFDC	NMDFC
1. Andhra Pradesh	250.00	800.00
2. Assam	80.20	150.00
3. Bihar	170.00	800.00
4. Chhatisgarh	108.19	100.00
5. Gujarat	350.00	900.00
6. Goa	28.45	0.00
7 Haryana	175.00	275.00
8. Himachal Pradesh	260.00	150.00
9. Jammu & Kashmir	40.60	600.00
10. Jharkhand	0.00	100.00
11. Karnataka	1000.00	1138.00
12 Kerala	1697.50	2175.00
13. Madhya Pradesh	148.75	250.00
14 Manipur	0.00	50.00
15 Maharashtra	1950.00	1000.00
16 Mizorum	0.00	475.00
17 Nagaland	0.00	400.00
18 Orissa	50.00	150.00
19 Punjab	200.00	350.00
20 Rajasthan	293.40	150.00
21 Sikkim	257.90	0.00
22 Tamil Nadu	800.00	250.00
23 Tripura	99.03	50.00
24 Uttar Pradesh	616.00	1944.00
25 Uttranchal	52.75	150.00
26 West Bengal	600.00	2750.00

UTs

27 Chandigarh	24.70	50.00
28 Delhi	50.00	200.00
29 Pondicherry	50.00	25.00